

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 186 of 2011.**

Dated: 15th October, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Orissa Power Transmission Corporation Ltd. Appellant (s)

Versus

O.E.R.C. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. R.K. Mehta, Mr. Antaryami
Upadhyay and Mr. David A.**

**Counsel for the Respondent(s) : Mr. Rutwik Panda and Mr. B.K.
Nayak for R-1.**

ORDER

Learned advocate for the appellant has already filed written arguments. Today he has filed written synopsis. Mr. Panda has also filed written arguments today with copy to the other side. None has appeared for respondent nos. 2 to 4.

Judgement is reserved.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

